

the recorded speech of the Indian Ambassador in Pakistan's telecast on the last Republic Day;

(b) if so, the text of the sentence cut out;

(c) the steps taken by Government to raise the matter with Pakistan Government; and

(d) the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The text of the sentence cut out is as follows:

various statements by Shrimati Indira Gandhi and other Indian leaders should set at rest once and for all speculation that India is out to undo Pakistan."

(c) and (d). A note was sent by the Indian Embassy to the Pakistan Foreign Office pointing out the significant deletion of the sentence from the Republic Day speech of our Ambassador in Pakistan.

Circular Railway for Calcutta

781. SHRI SOMNATH CHATTERJEE:

SHRI KRISHNA CHANDRA HALDER:

SHRI NIREN GHOSH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Rail India Technical and Economic Services, a Government of India consultancy organisation, has indicated that it is possible to provide a circular railway facility to the city of Calcutta at a minimal cost by linking five existing suburban lines around Calcutta-Bally to Ballyghat, Baranagore-Belgharia, Kankurgachi chord-Sealdah, Sonapur—Budge Budge and new line from Dum Dum to Princep Ghat;

(b) if so, whether Government are going to implement the said circular railway plan;

(c) if so, by what time and the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) The work of conducting Techno-Economic Feasibility Study by Rail India Technical and Economic Services, in connection with the Five Railway Projects in and around Calcutta is still in progress.

(b) to (d). Does not arise.

Qualification for the post of Director of Indian Council of Historical Research

782. SHRI ANAND SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) what are the prescribed qualifications for the post of Director of the Indian Council of the Historical Research;

(b) what is the nature of his duty; and

(c) whether the present Director was qualified at the time of his appointment?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The educational qualifications prescribed for the post of Director as laid down in the service regulations of the Indian Council of Historical Research are as follows:

(1) at least second class M.A. in History or allied subjects;

(2) Ph. D. or research publication of equivalent standard;

(3) at least 10 years experience in teaching or guiding research; and

(4) published works of high standard.

(b) The Director, Indian Council of Historical Research is the Head of Office and functions according to the Memorandum of Association and results of the Indian Council of Historical Research, New Delhi, 1972.

(c) According to the information available, the present Director fulfils the educational qualifications prescribed for the post but not the age requirements prescribed for direct recruits.

Phased programme to revise History and Language books

783. SHRI VIRDHI CHANDER JAIN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether there is any phased programme of the Education Department for a radical revision of History and Language books for Schools all over India to weed out undesirable text books and remove matter prejudicial to national integration and unity; and

(b) if so, the salient features of the phased programme and the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). It has been decided to undertake a review of all school textbooks prescribed/recommended in the States/UTs. from the national integration angle. To begin with, the programme will be confined to evaluation of History and Language textbooks. The main object of the review is to eliminate passages and approaches prejudicial to national integration. In view of the enormity of the task, the evaluation is

being undertaken on a decentralised basis under the overall guidance of the Government of India and according to the guidelines prepared by NCERT. A high level National Steering Committee has been set up for overall coordination and implementation of the programme.

So far twentyone State and four Union Territories have initiated the programme. Three more UTs, viz. Chandigarh, Lakshadweep and Arunachal Pradesh have informed that they are using the textbooks of neighbouring States or those of NCERT.

Removal of drugs of recommended by Indian Journal of Medical Sciences

784. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the Indian Journal of Medical Sciences has recommended for removal over a specified time as many as 7 categories of drugs;

(b) if so, whether Government agrees with the recommendations of the said journal;

(c) if so, steps taken by Government to remove the drugs; and

(d) if not, the reason for such disagreement with the journal and details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN. M. JOSHI): (a) Yes, the seven categories of combinations were recommended by a Sub-Committee of the Drugs Consultative Committee for weeding over a specified period of time and the same was referred to in the Indian Journal of Medical Sciences. The recommendations of the Sub-Committee were considered by the Drugs Consultative Committee in October, 1981.